PAPERS LAID ON THE TABLE

Notification of the Ministry of Chemicals and Fertilizers

THE MINISTER OF CHEMICALS AND FERTILIZERS AND THE MINISTER OF STEEL (SHRI RAM VILAS PASWAN): Sir, I lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy (in English and Hindi) of the Ministry of Chemicals and Fertilizers Notification S.0.1445 (E) dated the 1" October, 2005, publishing the Order indicating the supplies of urea to be made by domestic manufacturers of urea to the States and Union Territories during Rabi Season, 2005-06. ...(Interruptions)... [Placed in Library. See No. L.T. 2864/05]

Report and Accounts (2003-04) of the National Institute of Homoeopathy, Kolkata and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI PANABAKA LAKSHMI): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:

- (a) Annual Report and Accounts of the National Institute of Homoeopathy, Kolkata, for the year 2003-2004, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. ...(Interruptions)...

[Placed in Library. See No. L.T.2899/05]

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REPORTS OF THE COMMITTEE ON PETITIONS

SHRI JANA KRISHNAMURTHY K. (Gujarat): Sir, I beg to present the following Reports (in English and Hindi) of the Committee on Petitions -

(i) Hundred and Twenty-fourth Report on the petition signed by Shri S.S. Chouhan, General Secretary, Indian National Building Construction Workers' Federation, Delhi and two others, praying for enactment of a comprehensive legislation for

- unorganized workers and effecting suitable amendments in the existing enactments to improve the conditions of construction workers/migrant labourers, besides banning the use of asbestos to get rid of toxin in e-waste; and
- (ii) Hundred and Twenty-fifth Report on the petition signed by Shri K. Murali Krishna, a resident of Mumbai regarding violation of public policy on Employees Provident Fund by M/s Fairgrowth Financial Services Limited and the need for amendment in the existing laws to regulate the functioning of the Provident Fund Trusts established by the private companies in the country. ...(Interruptions)...

REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON TRANSPORT, TOURISM AND CULTURE

SHRI NILOTPAL BASU (West Bengal): Sir, I beg to present the Ninety-first Report (in English and Hindi) of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture on Functioning of the Archaeological Survey of India. ...(Interruptions)...

STATEMENT REGARDING GOVERNMENT BUSINESS

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SURESH PACHOURI): With your permission, Sir, I rise to announce that Government Business during the week commencing Monday, the 28th November, 2005 will consist of: -

- 1. Consideration and passing of the following Bills:
 - (i) The Manipur University (No.2) Bill, 2005; and
 - (ii) The Disaster Management Bill, 2005.
- 2. Consideration and passing of the following Bills after they have been passed by Lok Sabha:
 - (i) The Punjab General Sales Tax (As in Force in Chandigarh) (Repeal) Bill, 2005;
 - (ii) The National Tax Tribunal Bill, 2004;